

#### ABSTRACT

Infectious Diseases – Corona Virus Disease (COVID-19) declared as a notified disease throughout the State of Tamil Nadu – Notified – Notification - Issued

## **HEALTH AND FAMILY WELFARE (P1) DEPARTMENT**

G.O.(Ms).No. 95

Dated: 13.03.2020 Vihari, Masi – 30

Thiruvalluvar Aandu – 2051.

### **ORDER:**

The World Health Organization has declared the recent COVID-2019 epidemic affecting 114 countries including India as Public Health Emergency of International Concern (PHEIC) and has also characterized it as a controllable pandemic.

2. Consequently, the following notification will be published in the Tamil Nadu Government Gazette:-

### **NOTIFICATION**

In exercise of the powers conferred by section 62 of the Tamil Nadu Pubic Health Act, 1939 (Tamil Nadu Act III of 1939), the Governor of Tamil Nadu hereby declares that Corona Virus Disease (COVID-19) is a notified disease in State of Tamil Nadu for the purpose of Part II in Chapter VII of the said Act.

# (BY ORDER OF THE GOVERNOR)

BEELA RAJESH SECRETARY TO GOVERNMENT

To

The Director of Public Health and Preventive Medicine, Chennai- 600 006.

The Works Manager, Government Central Press, Chennai- 600 079,

(for publication in the Tamil Nadu Government Gazette (2 copies)

The Secretary to Government of India,

Ministry of Health and Family Welfare Department, Nirman Bhavan,

New Delhi -110011.

The Director of Medical and Rural Health Services, Chennai- 600 006.

The Director of Medical Education, Chennai- 600 010.

#### Copy to

The Health and Family Welfare (Data cell) Department, Chennai-600 009.

Special Personal Assistant to Hon'ble Minister for Health and Family Welfare, Chennai – 600 009.

Principal Secretary to Law Department, Chennai - 600 009.

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//FORWARDED BY ORDER//

SECTION OFFICER 13/3/2000